

(b) whether these contract labour do jobs which were identified as jobs of permanent nature by the central Railway Advisory Board in 1977 ;

(c) if so, whether Government propose to recognise them as Railway employees and find alternative jobs for them within the Railway ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d) The work of loading and unloading coal, including cinder picking and ash pit cleaning in Steam Loco Sheds on the Railways is normally handled through labourers engaged by private contractors/Labour Contract Cooperative Societies. Contracts are generally awarded for a limited period of one or two years. In those cases where Steam Loco Sheds are closed down for the operational and administrative reasons due to dieselisation and electrification, the contracts awarded to the private contractors or the Labour Contract Cooperative Societies are terminated. Since the labourers engaged by the private contractors are not railway employees, no information in regard to retrenchment of contract labour by the contractors is maintained by the Railways. Hon'ble Member seems to be referring to the Central Advisory Contract Labour Board which had not drawn any conclusion in regard to the jobs done by contract labour engaged in coal and ash handling operations as of permanent nature. However, the said Board, after a good deal of discussion, had reached a general consensus with the Ministry of Railways' representatives having reservations in favour of abolition of the contract labour system in coal and ash handling work in Loco Sheds. The Government, however, could not accept this recommendation since the work of coal and ash handling provides a fluctuating workload and it is neither quantitatively of a perennial nature nor can it provided whole time employment for a large number of workmen.

Workmen engaged by contractors for coal and ash handling work are not railway employees and Railway Administration cannot obviously provide alternative jobs to the

labourers engaged by the contractors who have been rendered surplus as a result of closure of Steam Loco sheds.

#### **World Bank assistance for Kerala's Irrigation and Power Projects**

\*682. PROF. P. J. KURIEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any proposal to seek World Bank assistance to complete the pending major irrigation and power projects in Kerala ;

(b) if so, the details thereof ; and

(c) if not, whether Government propose to consider approaching the World Bank for this purpose ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) In Kerala there is only one proposal to seek World Bank assistance viz. the Lower Periyar Hydro-electric project. This includes construction of the Lower Periyar Highpower Station (3 × 60MW) installation of about 413 K.M. of 220 K.V. double circuit transmission lines and construction of associated substations to feed the main load centres of Cochin, Kozhikode and Cannanore and the reinforcement of the secondary transmission and distribution networks. The Project has been appraised by the World Bank in December, 1984.

#### **Polavaram and Inchampalli Irrigation projects**

\*683. SHRI M. RAGHUMA REDDY :  
SHRI C. MADHAV REDDI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Andhra Pradesh has approached the Union Government for assistance for the irrigation projects of Polavaram and Inchampalli which would cost the exchequer Rs. 1500 crores ;

(b) if so, whether the matter has since been considered by the Union Government ; and

(c) if so, with what result ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) to (c) Government of Andhra Pradesh have requested the Union Government to fund the Polavaram Project as a Central Project.

But as Irrigation is a State subject, it is to be funded by the State. Central assistance is given to the States in the form of block loans/grants not tied to any Sector of development or Project.

In regard to Inchampalli Project, the Andhra Pradesh Government has not made any such request.

#### **Taking Over Catering in N. F. Railway**

**\*684. SHRI AMAR ROY PRADHAN :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that catering arrangements in North East Frontier Railway are under private management ;

(b) if so, the details thereof ;

(c) whether Government proposes to take over the private catering system in the North East Frontier Railway ; and

(d) if so, when and if not, the reasons therefor ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) No Sir. The catering on Northeast Frontier Railway is being managed both departmentally as well as by licensed contractors.

(b) Catering facilities have been provided at 149 stations on N. F. Railway. Out of which, at 3 major stations comprehensive departmental catering has been provided. At other two important stations both departmental and licenced contractor management exist. At the remaining stations as well as on 5 pairs of Mobile Units, the catering is managed by licenced contractors.

(c) No, Sir.

(d) It is not the policy of the Government to take over all the privately managed catering units.

[*Traslation*]

#### **Shifting of Eastern Railway Service Commission**

**\*685 : SHRI VIJAY KUMAR YADAV :** Will the Minister of RAILWAYS be pleased to State :

(a) Whether Government are considering any proposal to shift the office of Railway Service Commission of Eastern Railway from Patna to some other place ; and

(b) if so, the reasons therefore and the justification thereof ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) No, Sir. There is no such proposal under consideration. (The Railway Service Commissions have been renamed as Railway Recruitment Boards.)

(b) Does not arise.

[*English*]

#### **Hydel project at Sreesailam in Andhra Pradesh**

**\*686. SHRI V. SOBHANADREESWARA RAO :** Will the Minister of IRRIGATION AND POWER be pleased to State :

(a) whether a representation was made by the Government of Andhra Pradesh to consider a proposal for taking up as National Project the scheme of installation of reversible Pump Turbines and generation of about 1000 M. W. of power at Sreesailam where the Dam work is already completed and 1000 T. M. C. of water is expected to be surplus during Monsoon months ; and

(b) if so, what is the reaction of the Government thereto ?

**MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :**

(a) Yes, Sir.

(b) The revised project report relating to Sreesailam Left Bank Power House which envisages installation of 9 units of 110 MW each was received in April, 1985. The